

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/139/2016
NAME OF THE PETITIONER(S) : K. G. Balasubramanian
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others
UNDER SECTION : 397/398, 402 and 403

S.No.	Name (in Capital)	Represented by	Signature
1.	A.G. SATHYA NARAYAN For A.K. MYLCHARTY	For Respondents 1-6	AKM
2.	M/s. C. Sivashankaran S. Sathyanarayana	Counsel to Petitioner	C.S.

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for the Respondent prayed for time for submission. At request, time is enlarged. Put up on 18.09.2017 at 10.30 A.M.

-sd-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)